NATIONAL COMPANY LAW APPELLATE TRIBUNAL,

PRINCIPAL BENCH: NEW DELHI

Company Appeal (AT) (Ins) No. 328 of 2021

In the matter of:

The Deputy Commissioner
Division- VII, Central GST, Ahmedabad South

....Appellant

Vs.

Kiran Shah, RP Chartered Accountant

...Respondents

Present

For Appellant: Ms. Nitya Sharma, Advocate. For Respondents: Mr. Kiran Shah(RP) in person.

ORDER

27.04.2021: Learned Counsel for the Appellant is directed to take steps to serve notice on sole Respondent. Mr. Kiran Shah (RP) Chartered Accountant has appeared in person and accepts notice in the matter.

In the mean while parties are directed to file Written Submissions not more than three pages along with relevant Citations within two weeks.

List this Appeal on 27th May, 2021.

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari] Member (Technical)

sr/bm